

The Deputy Minister of Commerce and Industry (Shri Karmarkar): (a) No, Sir.

(b) Government have under consideration a development scheme for the rubber plantation industry which, when implemented, is expected to yield more raw rubber than is at present consumed in the country. Meanwhile, Government is encouraging growers to expand production by replanting their estates with high yielding clones, and is extending to them the benefits of modern research through the Rubber Development Commissioner.

AGRICULTURAL LABOUR ENQUIRY

***2064. Shri H. S. Prasad:** Will the Minister of Labour be pleased to state:

(a) when the report of the Agricultural Labour Enquiry will be published;

(b) the strength of the staff employed by Government for the purpose of the enquiry;

(c) the number of employees from among those referred to in part (b) above provided with alternative appointments; and

(d) the plan of Government for absorbing the remaining staff after the completion of the work connected with the Agricultural labour Enquiry?

The Minister of Labour (Shri V. V. Giri): (a) Reports on the preliminary agricultural labour enquiry conducted in villages Vandalur, Dorwan, Archikarahalli, Brindabanpur, Khapri, Magurpara, Khuntuni and Khalispur have already been published. The report on the first stage of the main enquiry to be published as a monograph entitled 'Agricultural Wages in India' is under print. The report on the General Family Survey is now under preparation. The report on the Intensive Family Survey will be taken up after the tabulation of the data, which is in progress, is completed by the Army Statistical Organisation.

(b) 482—including 30 Gazetted and 100 class IV Officers.

(c) 200 persons have either been reverted to the State Governments or absorbed elsewhere. A few persons are still in position at the Headquarters of the Agricultural Labour Enquiry. Information regarding others is not available.

(d) Offices attached to the Ministry of Labour and State Governments have been requested to consider the cases of these persons in preference to pure

outsiders, for posts where the previous experience of these persons will be of advantage and provided they are otherwise eligible and suitable.

DISPLACED PERSONS FROM FACTORY ROAD BARRACKS

***2065. Sardar Hukam Singh:** Will the Minister of Works, Housing and Supply be pleased to state:

(a) whether any displaced persons have been evicted recently from Factory Road Barracks in New Delhi by the Estate Officer; and

(b) whether any alternative accommodation has been provided for them?

The Deputy Minister of Works, Housing and Supply (Shri Buragohain): (a) Yes, Sir.

(b) Seven families, who were entitled to such accommodation, have been provided with alternative accommodation.

SWINE HAIR INDUSTRY

***2066. Shri Ganpati Ram:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that swine hair industry has been developed after 1947 onwards;

(b) if so, which of the States have larger scope to develop this industry; and

(c) which of the foreign countries import such hair and export the finished goods to India and what is the total amount of import in 1949-50, 1950-51, 1951-52 and 1952-53 and percentage of increase or decrease per year?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari):

(a) If the hon. Member has in mind the Pig Bristles Industry it might be stated that the industry was in existence even before 1947.

(b) Uttar Pradesh, Madhya Pradesh, Madras, Bihar, Assam and Orissa.

(c) A statement is laid on the Table of the House. [See Appendix X, annexure No. 14.]

RAW HIDES (EXPORT)

***2067. Shri Ganpati Ram:** Will the Minister of Commerce and Industry be pleased to state:

(a) how much raw hides were exported from India to foreign countries from January, 1952 to April, 1952 to-